

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2015**

**Dated: 30<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri  
Ms. Suchi Singh

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi  
Mr. K. Nayak for Nhpc

**ORDER**

It is represented that this matter is connected with DFR No. 2282 of 2015.

List this matter on **19.01.2016** along with DFR No. 2282 of 2015 subject to removal of objections raised by registry.

**(I.J. Kapoor )  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**